GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA UNSTARRED QUESTION NO. 1447 ANSWERED ON 27.11.2019

CASES OF ILLEGAL MINING

1447. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of MINES be pleased to state:

- (a) whether the Government proposes any steps against such companies which have been accused of illegal mining;
- (b) if so, the number of companies which have been found guilty of illegal mining of minerals in the last three years including the current year;
- (c) whether any status report has been sought by the Union Government from States about illegal mining; and
- (d) if so, the details thereof, State/UT-wise including Maharashtra along with the action taken by the Union Government in this regard?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

(a) to (d): Under Section 23C of the Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act, 1957), State Governments have been empowered to frame rules for preventing illegal mining, transportation and storage of minerals for the purposes connected therewith. Therefore, prevention and control of illegal mining comes under the legislative and administrative jurisdiction of State Governments.

However, based on the quarterly returns on illegal mining submitted by various State Governments to Indian Bureau of Mines (a subordinate office under the Ministry of Mines), state-wise details (including Maharashtra) of cases of illegal mining reported during the year from 2016-17 to 2019-20 (June 2019) along with the details of action taken is given at Annexure.

Statement showing Year wise State wise Cases of Illegal Mining for Major & Minor Minerals

Illegal mining cases						Action taken from 2016-17 to 2019-20 (Quarter ending June. 2019)			
Sr. No.	State	2016- 17	2017-18	2018- 19	2019-20 (Quarter ending June. 2019)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Vehicle Seized (No.)	Fine realized by State Govt. (Rs. Lakh)
1	Andhra Pradesh	9703	8128	7644	2455	30	20	905	41565.185
2	Chhattisgarh	4794	4857	5060	1716	0	16427	0	2779.375
3	Goa	0	0	0	0	0	0	0	0
4	Gujarat	8325	7827	7679	1760	376	21	21498	24407.900
5	Haryana	1345	1391	1380	378	604	0	0	1172.279
6	Himachal Pradesh	783	1753	590	365	0	410	11	81.003
7	Jammu & Kashmir	n. r.	1485	n.r	n.r	0	0	1485	15.896
8	Jharkhand	838	2772	3132	1030	2087	745	8079	3845.345
9	Karnataka	5692	4669	4101	1228	3457	708	3065	7345.685
10	Kerala	4861	8315	7797	2316	0	0	0	13298.320
11	Madhya Pradesh	13880	15205	16405	3912	483	26435	2477	161615.410
12	Maharashtra	31173	26628	13436	2728	4588	0	73965	31277.610
13	Odisha	45	47	29	n.r	2	0	8	737.791
14	Rajasthan	3945	6632	17118	4027	2873	46	296065	22910.339
15	Sikkim	n. r.	n. r.	n.r	n.r	0	0	0	0
16	Tamilnadu	87	132	113	18	25957	102	39481	12975.171
17	Telangana	5839	6143	6553	1382	0	0	2	4987.720
18	Uttar Pradesh	5737	20214	24455	n.r	677	4423	0	13864.060
	Grand Total	97047	116198	115492	23315	41134	49337	447041	342879.089

n. r. - quarterly return not received.